



తెలంగాణ రాజ పత్రము  
THE TELANGANA GAZETTE  
PUBLISHED BY AUTHORITY

No. 42 ] HYDERABAD, THURSDAY, OCTOBER 18, 2018.

Part-I NOTIFICATIONS BY GOVERNMENT, HEADS OF DEPARTMENTS  
AND OTHER OFFICERS, Etc.

---X---

CONTENTS

---X---

NOTIFICATIONS BY GOVERNMENT

	Pages		Pages
<b>GENERAL ADMINISTRATION DEPARTMENT</b> <b>(Spl. A)</b> Confirmation of Smt. V.S. Alagu Varsini, IAS (2012). ...	199	<b>LAW DEPARTMENT</b> <b>(LA. LA&amp;J-Home-Courts.A2)</b> Uniform Nomenclature of the courts of same category functioning at the same station for trial of Civil and Criminal Cases. ...	199-214
<b>INDUSTRIES AND COMMERCE DEPARTMENT</b> <b>(Mines-I)</b> Retirement of Sri N. Kodandarami Reddy, Deputy Director of Mines & Geology, O/o Deputy Director of Mines & Geology, Nizamabad on attaining the age of superannuation of 58 years on 30-09-2018 AN. ...	199	<b>PANCHAYAT RAJ AND RURAL DEVELOPMENT DEPARTMENT</b> <b>(Pts-III)</b> Appointment of Special Officers to the Gram Panchayats in the State under Section 136(3) of Telangana Panchayat Raj Act, 2018 - modification by the District Collectors - Ratification. ...	215-238



*Handwritten signature*

—x—

[ P-I(i) ]

# LAW DEPARTMENT

(LA, LA&J - Home - Courts. A2)

UNIFORM NOMENCLATURE OF THE COURTS  
OF SAME CATEGORY FUNCTIONING AT  
THE SAME STATION FOR TRIAL OF CIVIL  
AND CRIMINAL CASES.

*[GO.Rt.No. 537, Law (LA, LA&J-Home-Courts. A2),  
27th September, 2018.]*

No. 17

In exercise of the powers conferred by Sub-Section (1) of Section 12 and Sub-Sections (1) & (2) of Section 13 of the Telangana Civil Courts Act, 1972 (Act 19 of 1972) in respect of Civil Courts in the cadre of Junior Civil Judge and Sub-Section (1) of Section 11 and Sub-

Section (1) of Section 16 of Code of Criminal Procedure, 1973 (Central Act 2 of 1974) in respect of Criminal Courts in the cadre of Judicial Magistrate of First Class/ Metropolitan Magistrate Courts, the Government of Telangana, after consultation with the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, **except Hyderabad city**, hereby specify the nomenclature of the Courts in the cadre Junior Civil Judge and Judicial Magistrate of First Class at various stations in all the Districts of State of Telangana and Metropolitan Magistrates Courts in Metropolitan area of Cyberabad in Ranga Reddy District, as under:

[199]

- (1) Principal/Additional Junior Civil Jdgc Courts-cum-Judicial Magistrate of First Class/Additional Judicial Magistrate of First Class Courts at various stations in all the Districts of State of Telangana;
- (2) Judicial Magistrate of First Class/Additional Judicial Magistrate of First Class Courts-cum-Additional Junior Civil Judges Courts at various stations in all the Districts of State of Telangana;
- (3) Metropolitan Magistrates/Additional Metropolitan Magistrates Courts- cum-Additional Junior Civil

Judges Courts in Metropolitan area of Cyberabad in Ranga Reddy District; and

- (4) Principal/Additional Junior Civil Judges Courts-cum-Metropolitan Magistrates/Additional Metropolitan Magistrates Courts in Metropolitan area of Cyberabad in Ranga Reddy District.

The Registrar (Adminstration), High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh, shall take necessary action, accordingly.

ANNEXURE



**RANGA REDDY DISTRICT**

<b>Sl. No.</b>	<b>Existing nomenclature of the Courts</b>	<b>Latest nomenclature with seriatim of the Courts</b>
	<b>L.B.NAGAR</b>	<b>L.B.NAGAR</b>
1	Court of Principal Junior Civil Judge at L.B.Nagar.	Court of Principal Junior Civil Judge-cum-Metropolitan Magistrate, Cyberabad at L.B.Nagar.
2	Court of I Additional Junior Civil Judge at L.B.Nagar.	Court of I Additional Junior Civil Judge-cum-I Additional Metropolitan Magistrate, Cyberabad at L.B.Nagar.

3	Court of II Metropolitan Magistrate, Cyberabad at L.B.Nagar	Court of II Additional Metropolitan Magistrate-cum-II Additional Junior Civil Judge, Cyberabad at L.B.Nagar.
4	Court of III Metropolitan Magistrate, Cyberabad at L.B.Nagar.	Court of III Additional Metropolitan Magistrate-cum-III Additional Junior Civil Judge, Cyberabad at L.B.Nagar.
5	Court of XIII Metropolitan Magistrate Court, Cyberabad at L.B.Nagar	Court of IV Additional Metropolitan Magistrate-cum-IV Additional Junior Civil Judge, Cyberabad at L.B.Nagar. -
6	Court of XIV Metropolitan Magistrate Court, Cyberabad at L.B.Nagar	Court of V Additional Metropolitan Magistrate-cum-V Additional Junior Civil Judge, Cyberabad at L.B.Nagar.
7	Court of the Judicial Magistrate of First Class, Special Mobile Court (PCR Act), Ranga Reddy-cum- XI Metropolitan Magistrate Court, Cyberabad, L.B.Nagar	Court of Judicial Magistrate of First Class, Special (Mobile) PCR Act, Ranga Reddy-cum-VI Additional Metropolitan Magistrate-cum-VI Additional Junior Civil Judge, Cyberabad at L.B.Nagar.
8	Court of Special Judicial Magistrate of First Class (Excise) Court, Ranga Reddy-cum-XII Metropolitan Magistrate Court, Cyberabad, L.B.Nagar	Court of Special Judicial Magistrate of First Class(Excise), Ranga Reddy-cum-VII Additional Metropolitan Magistrate-cum-VII Additional Junior Civil Judge, Cyberabad at L.B.Nagar.
<b>TOTAL:</b>		<b>8</b>

<b>KUKATPALLY AT MIYAPUR</b>		<b>KUKATPALLY AT MIYAPUR</b>	
9	Court of the Principal Junior Civil Judge, Kukatpally - cum - IX Metropolitan Magistrate Court, Cyberabad, Kukatpally	Court of Principal Junior Civil Judge-cum-VIII Additional Metropolitan Magistrate Cyberabad, Kukatpally at Miyapur.	
10	Court of the I Additional Junior Civil Judge, Kukatpally-cum- XVI Metropolitan Magistrate Court, Cyberabad, Kukatpally	Court of I Additional Junior Civil Judge-cum- IX Additional Metropolitan Magistrate Cyberabad, Kukatpally at Miyapur.	
11	Court of II Additional Junior Civil Judge-cum-XIX Metropolitan Magistrate Court, Cyberabad, Kukatpally at Miyapur	Court of II Additional Junior Civil Judge-cum-X Additional Metropolitan Magistrate Cyberabad, Kukatpally at Miyapur	
12	Court of III Additional Junior Civil Judge, Kukatpally.	Court of III Additional Junior Civil Judge-cum- XI Additional Metropolitan Magistrate Cyberabad, Kukatpally at Miyapur.	
13	Court of IV Additional Junior Civil Judge, Kukatpally.	Court of IV Additional Junior Civil Judge-cum-XII Additional Metropolitan Magistrate Cyberabad, Kukatpally at Miyapur.	
14	Court of V Additional Junior Civil Judge, Kukatpally.	Court of V Additional Junior Civil Judge-cum-XIII Additional Metropolitan Magistrate Cyberabad, Kukatpally at Miyapur.	
<b>TOTAL:</b>		<b>6</b>	

<b>RAJENDRANAGAR</b>		<b>RAJENDRANAGAR</b>	
15	Court of Principal Junior Civil Judge, Rajendranagar-cum- VIII Metropolitan Magistrate Court, Cyberabad, Rajendranagar	Court of Principal Junior Civil Judge- cum-XIV Additional Metropolitan Magistrate, Cyberabad at Rajendranagar.	
16	Court of the I Additional Junior Civil Judge, Rajendranagar -cum- XVII Metropolitan Magistrate Court, Cyberabad, Rajendranagar	Court of I Additional Junior Civil Judge-cum-XV Additional Metropolitan Magistrate Cyberabad at Rajendranagar.	
17	Court of II Additional Junior Civil Judge, Rajendranagar.	Court of II Additional Junior Civil Judge-cum-XVI Additional Metropolitan Magistrate, Cyberabad at Rajendranagar	
<b>TOTAL:</b>		<b>3</b>	

<b>MALKAJIGIRI</b>		<b>MALKAJIGIRI</b>	
18	Court of Principal Junior Civil Judge, Malkajigiri-cum-X Metropolitan Magistrate Court, Cyberabad at Malkajigiri	Court of Principal Junior Civil Judge-cum-XVII Additional Metropolitan Magistrate, Cyberabad at Malkajigiri.	



19	Court of I Additional Junior Civil Judge, Malkajgiri-cum-XVIII Metropolitan Magistrate, Cyberabad at Malkajgiri.	Court of I Additional Junior Civil Judge-cum-XVIII Additional Metropolitan Magistrate, Cyberabad at Malkajgiri.
20	Court of II Additional Junior Civil Judge, Malkajgiri.	Court of II Additional Junior Civil Judge-cum-XIX Additional Metropolitan Magistrate, Cyberabad at Malkajgiri.
<b>TOTAL:</b>		<b>3</b>
<b>MEDCHAL</b>		<b>MEDCHAL</b>
21	Court of Principal Junior Civil Judge, Medchal-cum-V Metropolitan Magistrate, Cyberabad at Medchal.	Court of Principal Junior Civil Judge-cum-XX Additional Metropolitan Magistrate, Cyberabad at Medchal.
22	Court of I Additional Junior Civil Judge, Medchal-cum-VI Metropolitan Magistrate Cyberabad, Medchal	Court of I Additional Junior Civil Judge-cum-XXI Additional Metropolitan Magistrate, Cyberabad at Medchal.
23	Court of II Additional Junior Civil Judge, Medchal-cum-XV Metropolitan Magistrate, Cyberabad.	Court of II Additional Junior Civil Judge-cum-XXII Additional Metropolitan Magistrate, Cyberabad at Medchal
24	Court of III Additional Junior Civil Judge, Medchal.	Court of III Additional Junior Civil Judge-cum-XXIII Additional Metropolitan Magistrate, Cyberabad at Medchal
<b>TOTAL:</b>		<b>4</b>
<b>HAYATHNAGAR</b>		<b>HAYATHNAGAR</b>
25	Court of Junior Civil Judge, Hayathnagar - cum-VII Metropolitan Magistrate Court, Cyberabad, Hayathnagar.	Court of Junior Civil Judge-cum-XXIV Additional Metropolitan Magistrate, Cyberabad at Hayathnagar
<b>TOTAL:</b>		<b>1</b>
<b>IBRAHIMPATNAM</b>		<b>IBRAHIMPATNAM</b>
26	Court of Principal Junior Civil Judge, Ibrahimpatnam-cum-IV Metropolitan Magistrate Court, Cyberabad, Ibrahimpatnam.	Court of Principal Junior Civil Judge-cum-XXV Additional Metropolitan Magistrate, Cyberabad at Ibrahimpatnam.
27	Court of I Additional Junior Civil Judge, Ibrahimpatnam.	Court of I Additional Junior Civil Judge-cum-XXVI Additional Metropolitan Magistrate, Cyberabad at Ibrahimpatnam.
<b>TOTAL:</b>		<b>2</b>
<b>MAHESWARAM</b>		<b>MAHESWARAM</b>
28	Court of Junior Civil Judge, Maheswaram.	Court of Junior Civil Judge-cum- XXVII Additional Metropolitan Magistrate, Cyberabad at Maheswaram .
<b>TOTAL:</b>		<b>1</b>
<b>CHEVELLA</b>		<b>CHEVELLA</b>
29	Court of Junior Civil Judge, Chevella.	Court of Junior Civil Judge-cum- Judicial Magistrate of First Class, Chevella.
<b>TOTAL:</b>		<b>1</b>
<b>PARGI</b>		<b>PARGI</b>
30	Court of Junior Civil Judge, Pargi.	Court of Junior Civil Judge-cum-Judicial Magistrate of First Class, Pargi.
<b>TOTAL:</b>		<b>1</b>
<b>TANDOOR</b>		<b>TANDOOR</b>
31	Court of Junior Civil Judge, Tandoor.	Court of Junior Civil Judge-cum-Judicial Magistrate of First Class, Tandoor.
<b>TOTAL:</b>		<b>1</b>

	<b>VIKARABAD</b>	<b>VIKARABAD</b>
32	Court of Principal Junior Civil Judge, Vikarabad.	Court of Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Vikarabad.
33	Court of Additional Junior Civil Judge, Vikarabad.	Court of I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Vikarabad.
	<b>TOTAL:</b>	<b>2</b>
	<b>TOTAL JCJ/MM/JMFC</b>	<b>33</b>

V. NIRANJAN RAO,  
Secretary to Government,  
Legal Affairs, Legislative Affairs & Justice.

10	10
11	11
12	12
13	13
14	14
15	15
16	16
17	17
18	18
19	19
20	20
21	21
22	22
23	23
24	24
25	25
26	26
27	27
28	28
29	29
30	30
31	31
32	32
33	33
34	34
35	35
36	36
37	37
38	38
39	39
40	40
41	41
42	42
43	43
44	44
45	45
46	46
47	47
48	48
49	49
50	50
51	51
52	52
53	53
54	54
55	55
56	56
57	57
58	58
59	59
60	60
61	61
62	62
63	63
64	64
65	65
66	66
67	67
68	68
69	69
70	70
71	71
72	72
73	73
74	74
75	75
76	76
77	77
78	78
79	79
80	80
81	81
82	82
83	83
84	84
85	85
86	86
87	87
88	88
89	89
90	90
91	91
92	92
93	93
94	94
95	95
96	96
97	97
98	98
99	99
100	100

100-1000